

CITY CIVIL COURT MUMBAI
IN THE COURT OF HHJ. SMT. SHASHIKALA S.NAGUR
COURT 13 ASSISTANT SESSIONS JUDGE
CIVIL CAUSE LIST DATED 28-09-2020

Sr. No.	Suit No.	Title	Stage of the suit
1.	Suit No. 9591/1990	MADHU LACHMAN SWETTA KAYA GAITONDE AND 3 ORS Vs MANGLA PRAKASH PRADHAN AND 20 ORS	Order
2.	Suit No. 2094/2012	M-S VICTARIA TIMBER SUPPLYING CO Vs M-S LOCKWOOD INDUSTRIAL AND TRANSPORT SERVICES	Judgment
3.	Suit No. 9587/1990	PRIYANKA OVERSEAS PVT LTD Vs B VIJAYKUMAR AND CO	Judgment
4.	Suit No 5884/2006 in NM 4553/2017	SHRIRAM CHITS MAHARASHTRA LTD Vs SHRIRAM S AND 2 ORS	NM orders
5.	CS 217/2017 in Suit 5778/07	Sunita S. Chawathe - Applicants - Sharad D. Chawathe And Ors Vs Rani Hitendra Sharma	Ch/s order

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Sr. No.	Suit No.	Title	Stage of the suit
1.	Suit No. 7032/2002	THE ORIENTAL INSURANCE CO LTD AND ANR Vs ALL INDIA GOODS TRANSPORT CO	judgment
2.	SUM 725/2016	M/s. Fluidline Valves Company Private Limited Vs Tech Sharp Engineers Pvt. Ltd.	Judgment
3.	NM 2373/2017 in Sum 442/2016	Nemani Steels Pvt. Ltd. Vs A.D. Trading Corporation	NM order

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Sr. No.	Suit No.	Title	Stage of the suit
1.	Suit No. 3330/2010	STATE BANK OF INDIA Vs PRAMOD P BHIDE	order
2.	EA 60/2015	RAMESHKUMAR BABULAL SHAH Vs SHASHIKALA S. KHAIRE	order
3.	SUM 113/2020	Gangaram Malku Gadge Vs Geeta Tejalal Maru	Order
4.	Suit No. 8359/2000	MALATHI NAGANNA SHETTY AND ANR Vs N KRISHNARAJ SHETTY AND 6 ors	Judgment
5.	Suit No. 7031/2002 in NM 1082/2018	M S UNITED CHEMICAL PRODUCTS Vs M S MEEN BEEN ELASTOMERS	NM orders

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Sr. No.	Suit No.	Title	Stage of the suit
1.	Suit No. 7543/97	THE SKYLINE MILLER LTD Vs THE N S CO LTD	order
2.	Suit No. 2038/13	MS STATUS Vs MS A A R CONSTRUCTION	order
3.	Suit No. 3466/2013	M-S GARG DISTILLERIES PVT LTD Vs M-S PREVENTIME LIFECARE PVT LTD	order
4.	Suit No. 8633/02	Ashish K. Thakur Vs S.L.N. Company and Anr.	
5.	SUM 102/16	Ms. Chemtrade Overseas Private Limited Vs 1.M/s. Vardhman Chemtech Limited 2.Suyog Jain	order
6.	SUM 165/16	Dr. Ram Vithoba Shanbhag Vs 1.M/s. Status Wealth Management 2.Smt.Jignasha Patel 3.Young and Grow Securities Pvt. Ltd.	order

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Sr. No.	Suit No.	Title	Stage of the suit
1.	Suit No. 5261/07	NOVA PACK PRIVATE LIMITED Vs M S COMMISSIONER OF CUSTOMS AND OTHERS	Judgment
2.	EA 146/18	Shri. Ulhas Madhukar Jadhav and Ors. Vs Maharashtra Small Scale Industries Deveplopment Corporation Limited	order
3.	EA 218/18	Mr.Rasiklal Ratilal Gandhi Vs Rajesh Jangum Gala and Others	order
4.	NM 3174/18 NM 3360/18 in SUIT No. 8772/93	M/s. Uma Engineering Vs Maharashtra Small Scale Industries Development Corporation limited	order

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